

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 1536.
TO BE ANSWERED ON TUESDAY, THE 28TH JULY, 2026.**

NATIONAL SINGLE WINDOW SYSTEM

**1536. SHRI ASHISH DUBEY:
SHRI HASMUKHBHAI SOMABHAI PATEL:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the major initiatives taken by the Government to strengthen the National Single Window System (NSWS) to facilitate industrial approvals;
- (b) the progress made in integrating additional Central Ministries, Departments and States with the platform;
- (c) the number of approvals and services currently available through the NSWS and the areas covered in it; and
- (d) whether the Government has made any assessment of the impact of the NSWS on improving ease of doing business and reducing approval timelines, if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a): The Government has undertaken continuous initiatives to strengthen the National Single Window System (NSWS) with the objective of providing a single interface for business-related approvals and clearances across Central Ministries/Departments and States/UTs. In order to facilitate seamless industrial approvals, the following key features and enhancements have been implemented:
- **Know Your Approvals (KYA) Module:** An intelligent tool to enable businesses to identify the specific approvals required for their proposed operations.
 - **Centralized Document Repository:** An online repository allowing investors to upload documents once and utilize them across multiple applications, thereby eliminating the need for repeated submissions.
 - **Common Registration Forms:** Standardized application forms introduced to simplify and streamline the registration process for investors.

- **BharatAssist (AI Chatbot) and Grievance Redressal Mechanism:** An AI-enabled chatbot deployed on the platform to assist users and ensure efficient resolution of queries, along with an integrated grievance redressal mechanism.
- **Enhanced Platform Capabilities:** The platform now includes PAN-based Single Sign-On (SSO), unified dashboards, integrated payment gateways, and BHASHINI integration to provide multilingual support in 22 Indian languages.
- **End-to-End API Integration:** The platform has progressed towards complete digitalization by enabling end-to-end API-based filing for identified business approvals.
- **Entitylocker:** NSWS is integrated with Entitylocker to enable investors to fetch and submit digitally verified documents, ensuring paperless, secure, and faster processing of Central and State approvals.

(b) & (c): National Single Window System (NSWS), accessible through nsws.gov.in, is a one-stop digital platform for facilitating Government to Business (G2B) approvals and investor-related clearances for industry in a streamlined manner with transparency and accountability. At present, NSWS is integrated with 32 Central Ministries/Departments and 34 States/UTs, providing seamless access to 325 Central G2B approvals and 2215 State G2B approvals through a single platform.

(d): NSWS provides a single-window platform for businesses to apply for registrations, approvals and licenses. All efforts are made to provide a seamless experience, however, the timelines for grant of approvals depend upon the existing business processes, service delivery mechanisms and statutory requirements of the concerned Ministries and Departments. While no separate assessment has been done on reduction of approval timelines, NSWS has features of dashboards and alerts to Ministries and Departments for monitoring the processing of applications, thus increasing transparency and enabling timely action.
